

**HIGH COURT OF TRIPURA
AGARTALA**

No.F. 42(1)-HC/2017/12736-72

Dated, Agartala, the 17th July 2017

NOTIFICATION

In view of Notification No.F(10)-GA(AR)/2011/1089 dated 23.06.2017 issued by the Government of Tripura in the General Administration (AR) Department, the Hon'ble High Court has been pleased to declare 4th Saturday of every month as a Holiday for all Civil & Criminal Courts within the jurisdiction of the High Court of Tripura.

2. Working hours of the office of the Civil & Criminal Courts shall be from 10.00AM to 5.30 PM without any change in the working hours of the Courts.

3. This is issued with immediate effect in partial modification of the Holiday List issued vide Notification No.F.42(1)-HC/2016/20946 dated 16.11.2016 by the High Court of Tripura, Agartala.

Sd/-

(S. G. Chattopadhyay)
Registrar General

Copy to:-

1. The LR & Secretary, Law Department, Government of Tripura, Agartala.
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District/Kailashahar/Gomati Judicial District, Udaipur.
3. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
4. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
5. The Member-Secretary, Tripura State Legal Service Authority, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Addl. District & Sessions Judge, Sonamura/Khowai, West Tripura Judicial District/Kamalpur, Unakoti Judicial District.
9. The Judge, Family Court, Agartala/West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.

10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn), High Court of Tripura, Agartala.
12. The Chief Judicial Magistrate, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/Gomati Judicial District, Udaipur/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District/Kailashahar.
13. All Deputy Registrars, High Court of Tripura, Agartala.
14. The Sub-divisional Judicial Magistrate, Amarpur, Gomati Judicial District/Sabroom, South Tripura Judicial District/Kanchanpur, North Tripura Judicial District/Gandacherra, Longtharai Valley, Unakoti Judicial District.
15. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
16. The Secretary to the Registrar General, High Court of Tripura, Agartala.
17. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura.
18. Concerned file.


17.3.13
Registrar General